

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 1340/2000

New Delhi, this the 23rd day of March, 2001

Hon'ble Shri Govindan S. Tampi, Administrative Member

Shri Jagli Ram, S/o Late Shri Kure  
Ex-Conservancy-Safaiwala, retired from  
Station, Headquarter Nowgong (BKD)  
Distt. Chattarpur, (M.P.) and at present  
residing at 37/7, Uri Enclave,  
Delhi Cantt-110010.

...Applicants.

(None present)

V E R S U S

Union of India : Through

1. Secretary

Ministry of Defence  
New Delhi - 110010

2. The Commandant, Station Head Quarters  
Nowgong (BKD) Distt. Chattarpur (MP)

3. The Officer In-Charge

Defence Pension Liason Cell  
Hq. Allahabad, Sub-Area  
Allahabad - 211001 (UP)

...Respondents.

(None present)

O R D E R (ORAL)

Hon'ble Shri Govindan S. Tampi, Member (A)

When the case was called up even on the second time, none was present for the parties.

2. It is also seen that on the last few occasions on 19-9-2000, 10-11-2000, 18-12-2000, 9-1-2001, 18-1-2001 and 12-2-2001, none has appeared. Respondents also have not entered any appearance as yet.

3. In the above circumstances, it is obvious that the applicant himself is not interested in pursuing the matter and no useful purpose will be

served by keeping this OA alive any longer.

4. The OA is accordingly dismissed for  
default and non-prosecution.

(GOVINDAN S. TAMPI)  
ADMINISTRATIVE MEMBER

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